

Central Administrative Tribunal, Principal Bench

Original Application No. 471 of 1996

At New Delhi, this the 16th day of November, 1999

Hon'ble Mr.Justice Ashok Agarwal, Chairman
Hon'ble Mr.R.K.Ahooja, Member (Admnv)

Shri Surinder Pal, Divisional
Superintending Engineer (C), Northern
Railway, Ferozepur - Applicant

(By Advocate - None)

Versus

1. Union of India through Chairman- cum-Principal Secretary to Govt. of India, Ministry of Railways, Rail Bhawan, New Delhi-110001.
2. The General Manager, Northern Railway, Baroda House, New Delhi-110001 - Respondents

(By Advocate: Smt Meera Chhibber)

O R D E R (Oral)

Justice Ashok Agarwal, Chairman -

Smt. Meera Chhibber, learned counsel appearing on behalf of the respondents makes a statement that pending present OA the applicant has been granted ~~the~~ relief claimed in the application. She has produced an order to that effect issued on 22.10.1997. The applicant has now been placed in Selection Grade with effect from 1.7.1994, as prayed for in the application. The present O.A. in the circumstances is disposed of as having now become infructuous. No order as to costs.


(Ashok Agarwal)
Chairman


(R.K.Ahooja)
Member (Admnv)

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